

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 115 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2021

Name of the Company:

Mercury Car Rentals Pvt Ltd
V/s
Shiva Industrial Security Agency (Gujarat) Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Kadambari appeared for Operational Creditor.

Learned Counsel Mr. Shatadru Chokroborty appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 17.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 2nd day of February, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)